

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 6th day of December 1996.

Hon'ble Mr. S. Dayal, Administrative Member.

Original Application no. 1310 of 1995.

Smt. Ashok Lata Shukla, W/o Sri Silendra Kumar Shukla,
R/o Type-II/4 Beedi Workers Hospital, Gursaraiganj,
Farrukhabad.

... Applicant.

C/A Sri D.P. Singh

Versus

1. The Union of India, Through Director General, Labour Welfare, Ministry of Labour, Jaisalmer House, Man Singh Road, New Delhi.
2. The Welfare Commissioner, Labour Welfare Organisation, Ministry of Labour, Govt. of India, 555-A/2 Munfordganj, Allahabad.
3. The Administrative Assistant Accounts Officer, Labour Welfare Organisation, 555-A/2 Mumfordganj, Allahabad.
4. The Medical Officer Incharge, Beedi Workers Hospital, Gursaraiganj, Farrukhabad.

... Respondents.

C/R Sri P. Mathur.

O R D E R (Oral)

Hon'ble Mr. S. Dayal, Member-A

Sri D.P. Singh learned counsel for the applicant
and Sri P. Mathur learned counsel for the respondents.

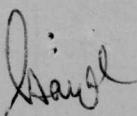
2. Learned counsel for the respondents states

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that the applicant has vacated the quarter in question and has shifted to the quarter allotted to her on 21.01.95.

3. Learned counsel for the applicant mentions that he has no instructions and he had taskedd the client to give instructions, but she has not turned up. In view of this, application is dismissed as having been infructuous.


Member-A

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